

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 54 of 2020

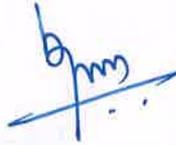
IN THE MATTER OF:

**Tribunal on its own motion SUO MOTU
Based on the News Item in Dinamalar
Newspaper dt: 02.03.2020, Chennai
Supplementary, Ambattur Lake getting
Polluted due to Sewage Water**

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Applicant (s)

Versus

1. The Secretary to Govt. of Tamil Nadu
Public Works Department,
Secretariat, Fort St.George , Chennai-9
2. The Secretary to Govt.of Tamil Nadu,
O/o, Environment Secretariat,
Fort St.George , Chennai - 9
3. The Secretary to Govt.of Tamil Nadu,
Municipal Administration and Water Supply,
Chennai - 9.
4. The Secretary to Govt.of Tamil Nadu
Health & Family Welfare Department,
Fort St.George , Chennai - 9
5. The District Collector,
Collectorate,
No.62, Rajai Salai, Chennai – 600 001
6. The Chairman,
Tamil Nadu Pollution Control Board,
No,76, Anna Salai, Guindy,
Chennai - 600 032.
7. The Commissioner,
Greater Chennai Corporation
Rippon Buildings,
Chennai-600 003


**AREA ENGINEER-VII
CMWSSB
No.1, Krishna Nagar,
Mogappair, Chennai-37.**


**Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02**

8. The Managing Director
Chennai Metropolitan Water Supply & Sewerage Board,
No.1, Pumping Station Road,
Chintatripet, Chennai – 2

9. The Chief Engineer, PWD
Water Resources Organization , Chennai,
Suo Moto Impleaded as per order dated 6.3.2020
Chennai-600 005.

10. Director of Municipal Administration
Rep.by its Director
Administration Building, Santhome High Road,
MRC Nagar, Raja Annamalaipuram,
Chennai-28

11.The District Collector
First Floor,Collectorate
Thiruvallur – 602001

12. Villivakkam Panchayat Union
Rep. by its Block Development Officer
NH – 205, Dobhi Colony, Kamarajapuram
Ambattur, Chennai – 600 053

..... Respondent(s)

INDEPENDENT REPORT SUBMITTED BY CMWSSB - 8TH RESPONDENT

I, R. Sivamurugan, S/o. V. Raju, Hindu, aged about 57 years now working as Superintending Engineer (Central/ Coordination) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do hereby solemnly affirm and sincerely state as follows

1. I am the Superintending Engineer (Central/ Co-ordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai here in as such I am well acquainted with the facts and circumstances of the case.


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Mogappair, Chennai-37.


Superintending Engineer (Central/Co-ord),
C.M.W.S.S. Board,
Chennai-02

2. I respectfully submit that this Hon'ble Tribunal in an order dated 26.05.2022 has given directions in para No.5 as detailed below:

"Para No. 7 at page no.20: The Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) is also directed to file their updated report."

3. I hereby respectfully submit that in view of above mentioned direction, in order to prevent such a letting out of sewage from this area into the lake, updated short term and long term action plans are submitted by CMWSSB as given below:

ACTION PLANS TO PLUG THE DOMESTIC SEWAGE OUTFALLS INTO THE AMBATTUR LAKE BY CMWSSB

SHORT TERM ACTION PLAN

SHORT TERM ACTION PLAN			
S.No	Issues	Action Plan	Target Date
1	<p><u>Nehru Nagar SPS in Depot 81</u></p> <p>Present sewage pumping capacity with 2 nos. of 20 HP is insufficient to pump out sewage from this pumping station to Karuppankulam.</p>	<p>(a) Supply and erection of Pumpset of 40 HP. – 1 nos. with allied works are proposed to improve the efficiency.</p>	<p>40 HP Motor erected and tested .work completed..</p>
2.	<p><u>Nehru Nagar / Ward 81</u></p> <p>6 nos. of streets. Oragadam road, Krishnapuram, Cholapuram, Venkatapuram, Cholambedu Main Road, K.K.Road.)</p> <p>Under ground sewer systems is available. But the households are not taking HSC's since they are using septic tank for</p>	<p>Total houses – 745 HSC given:745 Nos</p>	<p>All House service connection are given under illam thorum Innaipu scheme</p>


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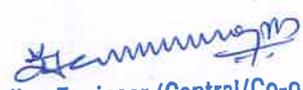
	collection of domestic sewage and overflow from septic tank is being let-out into Storm Water Drain.		
3.	Presently the residents of the above streets are letting out their sullage water to the nearby open drain and these sullage water is finally let into Ambattur lake at near Nehru Nagar Sewage pumping station	It is proposed to construct a small duct provision across the open drain near the lake and all the unauthorized letting out of sewage as well as sullage water will be diverted to the nearest machine hole for collecting sewage at sewage pumping station. This work will be commenced shortly and it will be completed.	The unauthorised letting out of sewage as sullage water diverted to the nearest machine hole for collecting the sewage at sewage pumping station work was completed on 28.05.2022

LONG TERM ACTION PLAN

Sl. No	Issues	Action Plan	Target Date
1	<p><u>Near Nehru Nagar Sewage Pumping Station at western side.</u></p> <p>The existing deep sewer main is located adjacent to the lake has to be shifted to avoid entering of sewage into Lake</p>	<p>Diversion by construction of machine hole and laying of 500mm dia CI pipes at 5 m deep for a length of 20m to be carried out with plugging of existing sewer line adjacent to the Lake. DPR is under preparation and will be finalised shortly for taking up the work.</p>	<p>The existing deep sewer main located adjacent to the lake has been shifted and the entire diversion work was completed on 23.02.2023</p>

4. In this regard works of plugging the Domestic Sewage outfalls into the Ambattur lake are being carried out expediently in Area VII through "Illam Thorum Innaipu" Scheme to effect House sewer connections to the residents in order to avoid the letting out of sewerage into water bodies. In addition, I also


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 Chennai-02

submit that works such as "laying of sewer main and construction of Machine holes" are also completed.

5 It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the 8TH Respondent Board and thus render justice.


Superintending Engineer (Central/Co-ord.)
G.M.W.S.S. Board,
Chennai-02

Solemnly affirmed at Chennai on

^{25th}
This day of July 2023 and signed

His name in my presence


AREA ENGINEER-VII
CMWSSB
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Mogappair, Chennai-37.

BEFORE ME


ADVOCATE :: CHENNAI
I. Rolence Samuel
57, LC, MHe, CH 109

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SOUTHERNZONE, CHENNAI**

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polluted due to Sewage Watter Applicant(s)**

**Versus
The Secretary to Govt. of Tamil Nadu
Public Works Department & 9 Ors.-:Respondents**

REPORT FILLED BY THE 8TH RESPONDENT

**M/S.GAUTAM S RAMAN
COUNSEL FOR 8TH RESPONDESNT
CMWSSB**